

**(2022) 12 NGT CK 0030**

**National Green Tribunal Principal Bench, New Delhi**

**Case No:** Original Application No. 04 Of 2013 (Suo Moto)

Sonya Ghosh

APPELLANT

Vs

State of Haryana & Ors

RESPONDENT

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**Date of Decision:** Dec. 9, 2022

**Acts Referred:**

- Rajasthan. Land Revenue Act, 1956 - Section 91
- Punjab Land Preservation Act, 1900 - Section 4, 5

**Hon'ble Judges:** Adarsh Kumar Goel, CP; Sudhir Agarwal, JM; Prof. A. Senthil Vel, EM; Dr. Afroz Ahmad, EM

**Bench:** Full Bench

**Final Decision:** Disposed Of

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**Judgement**